NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB)-442(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: M/s. Diamler Financial Services Pvt. Ltd. Vs. M/s. Pal News Media Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mr. Ritesh Khare, Advocate for the Petitioner

Mr. Sumit Kalra, Advocate for the Respondent

ORDER

Notice be issued to the Respondent returnable on 28th November, 2017, by all modes. Dasti as well. Affidavit of service be also filed.

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(S. K. Mohapatra)
Member (T)

S-D

(Ina Malhotra) Member (J)